

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:375
ANSWERED ON:25.02.2000
RAID ON CCI
GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether attention of the Government has been drawn to the news-item captioned `Raid on Cement Corporation of India elicits evidence of ex-chief financial bungling` appearing in `The Hindustan Times` dated December 28, 1999;
- (b) if so, the facts of the matter reported therein;
- (c) the number of CCI units raided;
- (d) the outcome of the raids;
- (e) the time by which the investigation team is expected to give its report; and
- (f) the further steps being taken by the Government in this regard?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES

(DR. VALLABHBHAI KATHIRIA)

(a) to (f) : This Department received various complaints against the management of M/s. Cement Corporation of India including its Ex-CMD. In order to find out the facts on these complaints, an Inquiry Committee consisting of a representative of Central Vigilance Commission, Central Bureau of Investigation, Coal Controller and a nominee of Department of Heavy Industry was constituted. The team visited the Company's units at Tandur, Nayagaon, Akaltara, Delhi Grinding Unit and Head Office. The Committee has submitted interim reports. The final report of the Committee is awaited. Delhi High Court has, however, restrained action on the basis of the report until further orders. The matter is sub-judice.